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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

M.A. No. 655 of 1994
O.A. No. 352 of 1994

New Delhi this the 11th day of March, 1994

Mr. Justice S.K. Dhaon, Vice-Chairman
Mr. B.N. Dhoundiyal, Member

1. Shri Tek Chand Chawla
R/o B-22, M.G. Road,
Adarsh Nagar,
Delhi-110033.
2. Shri Anil Kumar Gandhi
R/o Navyug Apartments,
Plot No.49, Flat No.90,
Sector 9, Rohini,
Delhi-110085.
3. Shri Praveen Kumar
R/o RU-396, Pitam Pura,
Delhi-110034.Applicants

By Advocate Shri R.K. Kamal

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Versus

1. Union of India
through its Secretary,
Min. of Urban Development,
Nirman Bhawan,
New Delhi-110011.
2. The Director General of Works,
Central Public Works Department,
Nirman Bhawan,
New Delhi-110011.
3. Union Public Service Commission,
through its Secretary,
Dholpur House,
Shahjahan Road,
New Delhi.Respondents

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Vice-Chairman

MA 655 of 1994

Shri R.K. Kamal, the learned counsel for the applicants states that the applicants may be permitted to withdraw O.A. 352 of 1994.

MA allowed.

O.A. 352 of 1994 is, therefore, dismissed as withdrawn.

A copy of this order may be given to the learned counsel for the applicants on the next working day, if possible.

B.N. Dhoundiyal
(B.N. DHOUNDIYAL)
MEMBER (A)

S.K. Dhaon
(S.K. DHAON)
VICE CHAIRMAN